

THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Friday, 15th May, 1953

The House met at a Quarter Past Eight
of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

EDUCATIONAL ADVISERS

*2189. **Shri T. S. A. Chettiar:** (a) Will the Minister of Education be pleased to state how many Educational Advisers, it has had in the year 1952-53 from the Technical Assistance Programme?

(b) What is the cost incurred in securing these advisers?

The Deputy Minister of Natural Resources and Scientific Research (**Shri K. D. Malaviya**): (a) Four.

(b) About Rs. 23,300 upto 31st March, 1953.

Shri T. S. A. Chettiar: May I take it, Sir, that the expenses of these advisers are met by the T. C. A. programme?

Shri K. D. Malaviya: Yes, Sir.

Shri T. S. A. Chettiar: Have the Government assessed the usefulness of these advisers?

Shri K. D. Malaviya: Yes, Sir. We are convinced that they are useful to us.

Shri A. N. Vidyalkar: What is the total number of foreign advisers in the Education Department?

Shri K. D. Malaviya: The list shows that there are four educational advisers who are giving us advice in various capacities. Besides these there are about a dozen technical personnel who are also assisting us in various works.

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Shri Velayudhan: May I know, Sir, in which lines the Four Advisers given by the Technical Assistance Programme are now engaged?

Shri K. D. Malaviya: One of them is working as educational consultant in connection with the T.C.A. educational programme. The second one advises the Government of India on the organisation of the Indian Institute of Technology, Khargpur. Then there are two who are working on the Secondary Education Commission, set up by the Government of India to survey the secondary educational system in the country to make recommendations for its reorganisation.

Shri P. T. Chacko: May I know, Sir, whether these advisers are attached to any educational institutions?

Shri K. D. Malaviya: One of them, as I said, is attached to the Khargpur Institute.

Shri A. N. Vidyalkar: May we know the nature of the advice tendered and some of the improvements that have been effected on their advice?

Shri K. D. Malaviya: It is very difficult for me to specify the nature of the advice tendered. We are generally impressed by the advice that we get from them and we derive benefit from it.

Shri T. S. A. Chettiar: How many are attached to the Secretariat?

Shri K. D. Malaviya: I believe, Sir, that the educational adviser in connection with the T.C.A. general programme is attached to the headquarters here.

HELP TO MADRAS

*2190. **Shri T. S. A. Chettiar:** (a) Will the Minister of Finance be pleased to state whether the Government of Madras have approached the Gov-

ernment of India for help to tide over their deficit in this year?

(b) What is the amount of help requested by them?

(c) What is the amount of help that has been promised by the Government of India?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). Not for the current year but aid to the extent of Rs. 10 crores was asked for sometime last year.

(c) Nil.

Shri T. S. A. Chettiar: May I know, Sir, whether the hon. Minister for Finance has had a talk with his colleague the Commerce Minister, Shri T. T. Krishnamachari, and in the light of that talk he would consider the matter?

Shri C. D. Deshmukh: I have had an informal talk with him, but I have not yet received from him the quantitative assessment of the situation. When that is received we shall try and see how the requirements of the scarcity conditions in the South of Madras could be met.

Shri Raghuramaiah: May I know, Sir, whether the conditions north of Madras, particularly in Andhra, also would be borne in mind when this question will be considered and also the prospect of a new State coming into force?

Shri C. D. Deshmukh: That takes us into a different subject.

Mr. Deputy-Speaker: There are famine areas in Andhra also—that is what he means.

Shri C. D. Deshmukh: Famine areas in Andhra have been dealt with over last year and I am not aware of any outstanding problems, except of course the problem of taking measures permanently to eliminate scarcity. In that respect some sort of statement is being placed before the House.

Shri A. M. Thomas: It is reported in the South Indian dailies, especially in the "Madras Mail" that the Central Government is not in a position to finalise schemes for aid because of difference of opinion between the two Governments concerning the medium through which the amount is to be spent and the control over the fund allocated. May I request the hon. Minister to clarify the position and allay the fears of the public?

Shri C. D. Deshmukh: There is no controversy in regard to the medium or the control.

Shri Velayudhan: The hon. Minister stated that he has not received a quantitative assessment of the situation. Does it mean that the Madras Government have not informed him?

Mr. Deputy-Speaker: The hon. Minister said from Mr. T. T. Krishnamachari, is it not so?

Shri C. D. Deshmukh: That is right, Sir.

Shri Raghavachari: Is the Government aware that scarcity conditions in Rayalseema particularly Anantapur district, still continues, this year also?

Shri C. D. Deshmukh: I have not denied that scarcity conditions are not continuing. But the question here is what action is to be taken to meet the scarcity conditions. I am not aware that there is any residual action still left so far as the immediate relief of scarcity in the northern areas is concerned.

Shri Velayudhan: May I know, Sir, whether it is a fact that in the mind of the people in South India there is a general fear that there is a terrible conflict between the Finance Minister of the Central Government and the State regarding the.....

Mr. Deputy-Speaker: Why is it assumed?

Shri Velayudhan: It has come in the Press; it has come everywhere and the public is entitled to know about it.

Mr. Deputy-Speaker: The question hour ought to be used for the purpose of allaying any differences and eliciting information. What is the good of making suggestions that there is a conflict between this State and that State and the Union and the States?

Shri Velayudhan: Because people are suffering between the two.

Mr. Deputy-Speaker: It is no good proceeding on that line.

Shri P. T. Chacko: Recently the hon. Minister for Commerce and Industry made a statement to the effect that the famine situation as pictured by the Madras Government is a very exaggerated one. May I know, Sir, whether the Government have anything to say about this statement—whether it is true or not?

Shri C. D. Deshmukh: I am not responsible for any report of alleged statements made by my colleague, but to the best of my knowledge he made no such statement and if any such statement has appeared in the papers, then he has been misreported.

Shri T. S. A. Chettiar: May I know, Sir, the amount of loan and grant asked for by the Madras Government for the current year and last year and how much has been sanctioned by the Government of India?

Shri C. D. Deshmukh: The position is this. The Madras Government sent a letter on the 17th April 1953 through the Ministry of Food and Agriculture giving an account of the cost of relief measures undertaken so far in the drought-affected areas of Madras State from 1st October, 1951 to 28th February, 1953. The total given was Rs. 916 lakhs. Now this includes some items which are admissible for a contribution either in the form of a grant or a loan from the Centre and other items which continue to be the concern of the State Government. So far as the items which are eligible for assistance are concerned, their total comes to nearly Rs. five crores. Of that Rs. 320 lakhs is for relief works and about Rs. 100 lakhs is for gruel centres, fodder operations, and so on and so forth. This latter is entitled to a grant of about half the amount, and Rs. 1 crore and 47 lakhs have been given to the Madras State as a grant.

In regard to relief works, that is to say Rs. 320 lakhs accommodation has been found by the Centre by the purchase of the Government securities owned by the Madras State to the extent of Rs. 2 crores, which is in excess of the 50 per cent. assistance that is undertaken by the Centre.

Shri Kelappan: Is Government aware that almost famine conditions prevail among the fishermen folk in the western coast due to scarcity of fish?

Shri C. D. Deshmukh: I am sorry I am not aware of this, but I shall take steps to find out if there are any special pockets of scarcity or famine conditions such as those mentioned by the hon. Member.

Shri Raghuramiah: Arising out of the answer given by the hon. Minister may I take it that the Madras Government have apprised the Government of India about the existence of acute famine conditions in Rayalaseema and particularly the coastal districts like East Godavari?

Shri C. D. Deshmukh: Sir, the Madras Government have placed all the material that is available with them at our disposal. If there is any difference of opinion it is in regard to the form which assistance from the Centre should take, and in that matter there are bound to be different points of view where the Centre has its own responsibilities and the Madras Government has its own responsibility. Our attempt should be to try to find out some kind of a *via media* for reconciling these two views so that relief is carried to the people who are entitled to relief.

STONE-AGE RELICS

*2191. **Shri Madhao Reddi:** Will the Minister of Education be pleased to state whether it is a fact that Stone-Age relics estimated to be about 200,000 years old, have been unearthed by the Archaeologist of Saugor University, at Deori, a village 22 miles from Saugor?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): Some red sandstone palaeoliths have been discovered but their date can be specified only after the geological stratification has been carefully examined.

Shri Madhao Reddi: May I know whether this matter has been referred to the Central Advisory Board of Archaeology for taking steps to exercise the necessary care of archaeological sites?

Shri K. D. Malaviya: I am not aware that the matter was referred to the Advisory Board, but the Department has kept itself in close touch with all the developments and they know all about it.

Shri Madhao Reddi: May I know whether Government propose to take steps for further intensive survey of that area and for the excavation of the remains?

Shri K. D. Malaviya: Yes, Sir, if necessary a programme in consultation with the Director of the Archaeological Department will be made for the survey.

FOREIGN PERSONS IN INDIAN ARMY

*2192. **Shri V. P. Nayar:** (a) Will the Minister of Defence be pleased to state whether there are persons of foreign nationality holding honorary rank in the Indian Army and if so, how many and what are their ranks?

(b) If the answer to part (a) above be in the affirmative, for what reasons and what are the qualifications necessary for such honorary ranks?